

**THE HIGH COURT OF MANIPUR**  
**AT IMPHAL**

**CORRIGENDUM**

*Imphal, the 1<sup>st</sup> October, 2015*

No. HCM/A-28/80-Estt(V)/10915 Please read as "50  
**multiple choice questions to be answered on OMR sheets**" in place of "**100  
multiple choice questions to be answered on OMR sheets**" mentioned at Sl. No.  
8 under the Scheme of Examination (for recruitment to Jr.A.A.) of this Registry's  
Notification No. HCM/ A-28/80-Estt(V)/9050 – 57, dated 3<sup>rd</sup> September, 2015.

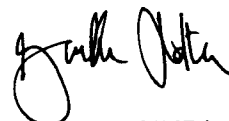
Moreover, kindly read as "**16<sup>th</sup> October, 2015**" in lieu of "**15<sup>th</sup> October,  
2015**" for date of computer typing test.

Sd/-

(Y. Rother)  
JOINT REGISTRAR (JUDL & BENCH)  
i/c REGISTRAR  
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Endt. No. HCM/A-28/80-Estt(V)/10916-22 Imphal, the 1<sup>st</sup> October, 2015  
Copy to :

1. *The Secretary (Law), Government of Manipur.*
2. *The Director of Information & Public Relations, Government of Manipur.*  
- *For favour of wide publicity.*
3. *The Central Project Coordinator (CPC), High Court of Manipur.*  
- *He is requested to upload the same and the details in the official website  
of this Registry.*
4. *The Director, Doordarshan Kendra, Imphal.*  
- *For favour of wide announcement.*
5. *The News Editor, ISTV, Imphal.*  
- *For favour of wide announcement.*
6. *The News Editor, Impact TV, Imphal.*  
- *For favour of wide announcement.*
7. *Notice Board/Guard File/Concerned File.*



JOINT REGISTRAR (JUDL & BENCH)  
i/c REGISTRAR

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